

Annexure-1 to Circular No. IBB1/CIRP/47/2021 dated 24.11.2021  
 Name of the corporate debtor: M/s. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023  
 NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023  
 List of creditors as on: 06.11.2023

**List of secured financial creditors belonging to any class of creditors**

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	
		Date of receipt	Amount claimed			Amount covered by security	Amount covered by	Whether related party?	% of voting					
				<b>NIL</b>										
	<b>Total</b>		<b>₹ 0</b>	<b>₹ 0.0</b>					<b>0.00%</b>					<b>₹ 0.0</b>